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Title: Presentation of the Eighty-first Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on 'Role of Ministry of Law and Justice in Framing/Approving the Provisions of International Covenants/Multilateral/Bilateral Treaties or Agreements'. of the Standing Committee On Personnel, Public Grievances, Law And Justice.

SHRI P.P. CHAUDHARY (PALI): I beg to lay the Eighty-first Report (Hindi and English versions) of the Standing Committee on Personnel, Public Grievances, Law and Justice on 'Role of Ministry of Law and Justice in Framing/Approving the Provisions of International Covenants/Multilateral/Bilateral Treaties or Agreements'.

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